

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DUCKBILL DRUGS PRIVATE LIMITED

1.	Name of Corporate Debtor	DUCKBILL DRUGS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	19.05.1994
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	Ministry of Corporate Affairs, Registrar of Companies (ROC) – Kolkata
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U24232WB1994PTC063258
5.	Address of The Registered Office and Principal Office (If Any) Of Corporate Debtor	D/660, Lake Gardens Kolkata 700045, West Bengal, India
6.	Date of Closure of Insolvency Resolution Process	12.04.2021
7.	Liquidation Commencement Date of Corporate Debtor	13.04.2021 (Date of Liquidation Order passed by Hon'ble NCLT, Kolkata Bench)
8.	Name and registration number of the insolvency professional acting as liquidator	CA Santanu Brahma IBBI Regn No.: IBBI / IPA-001 / IP-P01482 / 2018-19 / 12251
9.	Address and e-mail of the liquidator, as registered with the Board	AH – 276, Salt Lake, Sector – II, Near Water Tank No.7, Kolkata – 700091. E: ip.santanubrahma@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	AH – 276, Salt Lake, Sector – II, Near Water Tank No.7, Kolkata – 700091. E: liq.duckbilldrugs@gmail.com
11.	Last Date for Submission of Claims	13.05.2021

Notice is hereby given that the **Hon'ble National Company Law Tribunal, Kolkata Bench** has ordered the commencement of liquidation of the **Duckbill Drugs Private Limited** on **13.04.2021**.

The stakeholders of Duckbill Drugs Private Limited are hereby called upon to submit their claims with proof on or before **13.05.2021**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



CA Santanu Brahma
IBBI Regn No. IBBI/IPA-01/IP-P01482/2018-19/12251



Kolkata, the 17th April 2021

Andhra Pradesh State



FiberNet Limited

Proposals are invited from interested agencies for

- RFP for Selection of Agency for undertaking the Civil & Electrical work for Expansion of APSCL's Data Center and Office Space at the premises of Andhra University Campus, Visakhapatnam.
- RFP for supply and delivery of 2F ADSSS Optical Fiber cable.

Details of the RFPs may be downloaded from the website: www.apscpl.com or e-procurement platform. All other details will be updated only on the website of APSCL or e-procurement platform. For any queries Email: apscpl@apscpl.in

Executive Director
Technology Operation
APSCL, VIJAYAWADA



Punjab State Power Corporation Limited

Regd. Office: PSCL Head Office, The Mall, Patiala
(Corporate Identity Number : U40109PB 2006OC003381)

Website : www.3pnl.in , Contact No. 04642/55846	
Supervising Engineer C&E, GHTP, Lure Mohabhat, District Bathinda invites E Tender for the work as:-	
1.Tender Enquiry No. 279/HT/CPSE/CA&FSS/AMC12	Dated 16/04/2021
Routine, Breakdown, Preventive/Maintenance and shutdown overhaul of C&E Equipments / Instruments installed in FSSS, ASD, Local PLC systems, Control Valves, 3 Phase Ash Water Recovery System, etc. at Slagzer 2250MW Stage2 (2250 MW) Gurgaon Harbours Thermal Power Limited (GHTPL), Dist. Bathinda (Punjab), as per details given in the tender specifications for a period of one year.	
2. Tender Enquiry No. 280/HT/CP&M&M/104/VoL4	Dated 16/04/2021
Routine/ Preventive, Breakdown & Shutdown Maintenance of C&E Equipments/ Instruments, Measurement & Inlet/Outs System, Airconditioning System, Flue Gas Analyzer, Steam & Water Analysis System, etc. installed at 2201MW Stage one & 2250MW Stage2, Gurgaon Harbours Thermal Plant (GHTPL), Lure Mohabhat, Dist. Bathinda, Punjab as per details given in the tender specifications for a period of one year.	
For detailed N&I tender specifications, please refer to https://procurement.gov.in from 17/04/2021 from 16:00 onwards.	
Note: Correspondence and addendum, if any, will be published online at https://procurement.gov.in	
HT/CP&E/821	76156/12/2020/521/01783
Supervising Engineer C&E/GD, O&M, GHTP Lure Mohabhat	

NOTICE FOR SALE OF ASSETS
GEMS CARE & NURSE HEALTH CARE PRIVATE LIMITED (LIQUIDATION)

[illegible]

Format C (for candidate to publish in Newspapers, TV)		
On September 2018, of Hon'ble Supreme Court in WP (Civil) No. 100 of 2018, I was one of the petitioners against the Election Commission and G.S. Vs. Union of India & Anr. Name: ABDUL SOUMIK HOSSAIN residing at Ramna Etbar Nagar, Chhabra Road, Pin-742406. INDIA TRIANOMOL CONGRESS Election to "Independent" here DECLARATION TO THE LEGISLATIVE ASSEMBLY FOR THE STATE OF RAJASTHAN I, RAJENDRA KUMAR, am contesting for election to the Legislative Assembly for the State of Rajasthan from Constituency No. _____. In view of my candidature for the abovesaid election, declare for publication of my criminal antecedents:		
S.No.	Status of case(s)	Section(s) of Acts concerned and brief description of offence(s)
1	Pending before JM/JC	Section 448/427/506/34 of IPC, 1860 alleged offences of house trespass, mischief causing damage to the amount of fifty rupees, criminal breach of trust.
2	Closed/3rd Court	

13	Pending before 20th Ld. Metropolitan Magistrate Court	intimidation. Section of 143/149/283 of I.P.C., 1860 alleging offences of unlawful assembly, unlawful assembly guilty of offence committed in prosecution of common object, danger to obstruction in public way or line of navigation
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Conviction for criminal offences

S)	Description of offence(s) & punishment imposed	Maximum Punishment Imposed
	(SL NO. 1 to 2) NA	(SL NO. 1 to 2) NA

Council of States or election to Legislative Council by MLAs, mention the name of constituency.

Existing Load Structure	Revised Load Structure
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Redemptions / switch outs (including SIP/STP) within 3 months from the date of allotment of units, irrespective of the amount of investment: 0.20%.	Nil
Redemption/switch outs (including SIP/STP) after 3 months from the date of allotment of units, irrespective of the amount of investment: Nil.	
Exit load charged (net off Goods and Services tax, if any)	

donations / switch outs (including SIP/STP) 3 months from the date of allotment of units, irrespective of the amount of investment: 0.20%. redemption/switch outs (including SIP/STP) after 3 months from the date of allotment of units, irrespective amount of investment: Nil. charged (net off Goods and Services tax, if any) credited back to the Scheme. Units issued on credit of Income Distribution cum capital withdrawal will not be subject to entry and exit load. are will be applicable only on a prospective basis for Units purchased / SIP / STP. ended in the "Riskometer" below:	Nil
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Investment horizon

Investment securities with a portfolio

Investors & 7 years



The diagram is a semi-circular scale representing a risk spectrum. It is divided into five segments labeled from left to right: Low, Low to Moderate, Moderate, Moderately High, and High. A needle with a black tip is positioned at the boundary between the 'Moderate' and 'Moderately High' segments, pointing towards the 'Moderately High' segment. The scale is part of a larger circular graphic with a dashed line indicating the full circle.

investors who are seeking:

Investment horizon

Investment securities with a portfolio

Investment period of 5 to 7 years

RISKOMETER

Investors understand that their principal will be at Moderate Risk

advisers if in doubt about whether the product is suitable for them.

provided in the Scheme Information Document/Key Information Memorandum of the

Investment Manager - Kotak Mahindra Asset Management Company Limited

Investment Manager - Kotak Mahindra Mutual Fund

For queries / clarifications in this regard may be addressed to:
Kotak Mahindra Asset Management Company Limited
 PLOC800009 (Investment Manager for Kotak Mahindra Mutual Fund)
 Infinity Park, Off. Western Express Highway, Goregaon - Mulund Link Road, Malad (East)
 2 - 66056825 • Email: mutual@kotak.com • Website: assetmanagement.kotak.com

subject to market risks, read all scheme related documents carefully.

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CA Santanu Brahma
Kolkata, the 17th April 2021
IBBI Regn No.: IBBI/IPA-01/IP-P01482/2018-19/12251

পশ্চিমবঙ্গ তে নিবন্ধিত অফিস থাকার ক্ষেত্রে।
এর মাধ্যমে সাধারণ জনগণকে বিজ্ঞপ্তি প্রদান করা হয়েছে যে সংস্থাটি আইন, ২০১৩ এর ১৪ অনুচ্ছেদের অধীনে কেন্দ্রীয় সরকারকে আবেদন করার ইচ্ছা পোষণ করেছে এবং পূর্বনির্ধারিত বিধিমালা-সহ প্রাইভেট লিমিটেড সংস্থায় রূপান্তরিত করতে আগ্রহী ২০২১ সালের ১০ই মার্চ অনুষ্ঠিত অতিরিক্ত সাধারণ সভায় এই ধরনের রূপান্তর কার্যকর করার জন্য সংস্থাটিকে সক্ষম করতে।

সংস্থার প্রস্তাবিত পরিবর্তন/স্থিতির দ্বারা প্রভাবিত হওয়ার সম্ভাবনা রয়েছে এমন যে কোনও ব্যক্তি তার স্বার্থের স্বরূপ এবং সম্পর্কিত বিরোধীদের ভিত্তিতে স্বাক্ষরিত একটি হলফনামা দ্বারা সমর্থিত তার আপত্তির নিবন্ধিত পোস্টের মাধ্যমে সরবরাহ বা বিতরণ করতে বা প্রেরণ করতে পারে নিজাম প্যালেসে আঞ্চলিক পরিচালক, ২য় এম এস ও বিল্ডিং, ৩য় তলা, ২৩৪/৪ এজেন্সি বোস রোড, কলকাতা-৭০০০২০, এই নোটিস প্রকাশের তারিখ থেকে চৌদ্দ দিনের মধ্যে আবেদনকারী সংস্থাকে তার নিবন্ধিত অফিসে একটি অনুলিপি-সহ নীচে উল্লিখিত ঠিকানায়:

আবেদনকারীর পক্ষে ও জন্য
জনাব রমেশ কুমার চান্দক
তারিখ: ১৩ই এপ্রিল ২০২১ DIN: ০০০২৯৪৬৫
স্থান: কলকাতা ১৫বি, হেমন্ত বসু সরণি,
কলকাতা- ৭০০০০১ ডব্লিউবি